- 167. SHRI PATTIAM RAJAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to
- (a) whether it is a fact that Government have recently received a memorandum from the All India Kendriya Non-teaching Staff Association, Cochin in Kerala;
- (b) if so, what are the details of their demands;
- (c) whether it is also a fact that the Association does not even enjoy the basic right of representation to authorities although being the largest among the association non-teaching staff; and
- (d) if so, what action Government propse to take thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKA-TAKI): (a) and (b) Yes, Sir. The demands of the Association mainly relate to change of designations and revision of pay-scales of ministerial staff, grunt of selection grade, sanction of posts of Head Clerks, Superintendents, Daftry and Gestetner Operators in Kendriya Vidyalayas, nomination of their representatives as Members of Board of Governors, etc.

(c) and (d) The memoranda etc. received from all the associations are given due consideration at appropriate level and suitable replies are sent to them by the Sangathan from time to time. In fact, the representatives of the Associations have also been meeting officials of the Kendriya Vidyalaya Sangathan on

Agreement between the employes and management of Hindustan Teleprinters Limited

- SHRI HARKISHAN SINGH 168. SURJEET; Will the Minister of COM-MUNICATIONS be pleased to state:
 - (a) whether it is a fact that an

signed between agreement was management of the Hindustan Teleprinters Limited, Madras and the Hindustan Teleprinters Employee*' Union, Madras on 30th May, 1979;

to Questions

- (b) whether the Government also aware that the said management is now insisting to add a clause at page 4 of the agreement which will deprive majority of the workers their right to get the higher slab of dear-ness allowance, causing great concern to the workers; and
 - (c) if so, what steps Government propose to take against the manage ment?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) to (c) No agreement, as such, has been signed between the Management of Hindustan Teleprinters Ltd., Madras and the H. T. Employees' Union regarding wage revision. Only a broad understanding was reached on the 30th May, 1979. On the basis of the understanding reached, a draft agreement has been given to the Employees' Union for their concurrence.

Construction of Farakka Barrage Complex

- HARKISHAN 169. SHRI SINGH SURJEET: Wll the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether it is a fact that several thousand hectares of crop-growing land have been submerged under water as a result of the construction of Farakka Barrage Complex; and
- (b) if so, what steps have been taken to drain out the water to restore the land to make it arable?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJEET SINGH BARNALA): (a) The part of low lying areas in Murshidabad District of West Bengal totalling to about 50 sq.m. in the basins of streams joining the Bhagi-rathi river, which were gettirue inun61

dated during the monsoon continue to remain inundated during high flows in the Farakka Feeder Canal.

(b) The Government of West Bengal submitted a number of alternate schemes for draining out partly the areas in Pagla and Bansloi basins when the flows in the Bhagirathi and Farakka Feeder Canal are low. These alternatives and others including one for acquiring submerged are as and developing them obtaining benefits other cultivation, like Pisciculture, etc., in these two basins were considered by a Committee of experts appointed by the Government of India. Based on the recommendations interim of Committee, a scheme for draining out parts of the areas inundated in Pagla and Bansloi basins, to make them useful for Rabi cultivation has been prepared and is under execution by the Farakka Barrage Project, which is expected to be completed in two years time. The report on the Demos beel basin is pending finalisation, as other alternatives suggested by the Committee

are being worked out by **the State** Government.

Supply of water by Farakka Barrage . during lean periods

170. SHRI HARKISHAN SINGH SURJEET: Will the Minister *at* AGRICULTURE AND IRRIGATION be pleased to state:

- (a) what are the total cusecs of water which have been flown down Bhagirathi as released from and through Farakka Barrage during leasi period of last three years; and
- (b) whether it is a fact that reduced 3upply in such lean periods has been adversely affecting Calcutta and Ifal-flia ports?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJEET SINGH BARNALA): (a) The releases from the Farakka Barrage into the Feeder Canal in a dependable year as per the Agreement, and the actual releases during the lean seasons of 1977, 1978 and 1979 are given below:

Month		-	Releases in a dep- endable year as	Releases in 1977 (cusecs)	Releases in 1978 (cusecs)	Releases in 1979 (cusecs)
-			per Agree- ment	•		
er e	• • • •		(cusecs)			
January			37,833	36,584	38,782	37,168
February			31,750	34,733	36,917	38,396
March	· erroring the transfer		25, 75 0	20,718	31,998	35,846
April			21,750	31,598	34,375	30,813
May			24,083	34,243	39,348	36,969

⁽b) The flows into the Bhagirathi-Hooghly have been more and have

had beneficial effects on Calcutta Port.